

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following newly appointed Personal Assistants posted in Office Pool, Administration Branch-I, Central, THC, Delhi are hereby temporarily attached with the courts as mentioned against their names, in official exigency, with immediate effect :-

SL. NO.	NAME	FROM	TO
1	Sh. Mohit Sharma S/o Sh Umesh Kumar Sharma	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh Abhishek Kumar, Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
2	Ms Karishma Thukral D/o Sh. Ajay Kumar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Neetu Sharma, Additional Chief Judicial Magistrate - 01, Central District, Tis Hazari Courts, Delhi
3	Ms. Pratishtha Pal D/o Sh Sunil Kumar Pal	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Tanla Singh, Additional Chief Judicial Magistrate-02, Central District, Tis Hazari Courts, Delhi.
4	Ms Rajni Tigga D/o- Sh Michael Tigga	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms Arjinder Kaur, Additional Chief Judicial Magistrate (Special Acts), Central District, Tis Hazari Courts, Delhi
5	Sh. Vikas S/o- Sh Vijender Singh Dabas	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Upasana Satija, SCJ-cum-RC, Central District, Tis Hazari Courts, Delhi.
6	Sh. Anuj Dhiman S/o Lt Sh Ram pal Dhiman	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Rinku Jain, JSCC-cum-ASCI-cum-GJ, Central District, Tis Hazari Courts, Delhi.
7	Sh Ishan Kapoor S/o- Sh. Vicky Kapoor	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh Umesh Kumar, JSCC-cum-ASCI-cum-Guardian Judge- 02, Central District, Tis Hazari Courts, Delhi
8	Ms. Akanksha D/o- Sh Omveer Singh Nagar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Bharat Aggarwal, ACJ-cum-ARC, Central District, Tis Hazari Courts, Delhi.

Note :-

1. The above-mentioned arrangement is purely temporary and Personal Assistants so deputed can be withdrawn at any point of time by the Competent Authority, in official exigency.
2. Non-compliance of transfer & posting order / Immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 50287-327 /Admn-I/P & T/HQs/2025

Dated, Delhi the 19 JUL 2025

Copy forwarded for information and necessary action to: -

- 1 The Officers and Officials concerned
- 2 The Personal Office of the undersigned
- 3 The Sr Accounts Officer/DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi
- 4 The Sr A O (Judl)/Branch in Charge, Administration Branch 1, Central, Tis Hazari Courts, Delhi
- 5 The Dealing Official, Personal File / Leave Seal, Administration Branch-I, Central, Tis Hazari Courts, Delhi
- 6 The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazari Courts, Delhi
7. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website)

[Handwritten Signature]
19/7/25

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI